## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/2309 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

The Joint Registrar,

Gauhati High Court,

Itanagar Permanent Bench.

Dated Guwahati, 5 May, 2025.

Sub:~

**Extension of Commuted leave.** 

Ref:-

No.HC(IB)-VIG/01/2025/313-15 dated 02.05.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted extension of his commuted leave w.e.f. 03.05.2025 to 16.05.2025, along with station leave permission. Further, he may be asked to hand over the charge of his Court and Office to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/23/0 - 23// /A, dated 5 .5 .2025

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal

2. The Project Manager, Gauhati High Court.

050.05.25

JT. REGISTRAR (VIGILANCE